

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2000

ANSWERED ON:27.08.2007

POLAVARAM PROJECT

Lagadapati Shri Rajagopal;Mahtab Shri Bhartruhari;Oram Shri Jual

**Will the Minister of WATER RESOURCES be pleased to state:**

to the reply given to Unstarred Question No. 1701 on December 04, 2006 regarding Polavaram Project and state:

- (a) whether the final survey has been conducted by the party States i.e., Orissa and Andhra Pradesh to assess the extent of submergence from Polavaram Project;
- (b) if so, the details of the reports of the joint survey;
- (c) whether necessary clearance has been obtained from various agencies and the Hon`ble Supreme Court has also given a go ahead to the project;
- (d) if so, the details thereof;
- (e) whether the construction work on the said project has since been started;
- (f) if so, the details thereof;
- (g) whether similar survey has been conducted to assess the total number of tribal families being displaced by the said project; and
- (h) if so, the details thereof alongwith the steps proposed to be taken for their rehabilitation?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) The Joint Survey has not been started so far by the State Governments.

(c) & (d) The Indira Sagar(Polavaram) Project is under appraisal since October/December 2005. Many aspects have already been finalised by different directorates of Central Water Commission (CWC)/other Central Appraising Agencies (CAA). The aspects which are yet to be finalised in CWC/CAA are Irrigation Planning, and Cost aspects. Project is yet to get Forest and Wild life clearance from Union Ministry of Environment and Forests. The clearances to these aspects depend on the promptness with which State Government complies to the observations of the CWC/CAA.

(e) & (f) As informed by the Government of Andhra Pradesh, construction work has been taken up in non forest areas.

(g) & (h) Government of Andhra Pradesh has submitted the Relief and Rehabilitation (R&R) proposal to the Ministry of Tribal Affairs (MoTA) which has been cleared by the Ministry of Tribal Affairs. Resettlement and Rehabilitation (R&R) of the project affected families is to be carried out by the State Government as per its R&R Policy and directives given by the MoTA in its clearance.